

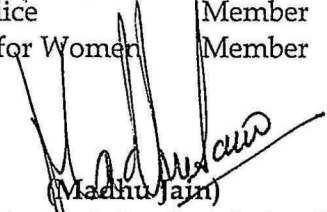
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX, SAKET, NEW DELHI

ORDER NO. 104 /2023

Dated:- 20th December, 2023

Pursuant to the transfer & posting of the Police Officers and in partial modification of the earlier orders on the subject, the following Sub-Committee for assessing the quality of the Support Person in the Vulnerable Witness Deposition Complex is reconstituted for South District with immediate effect:-

- | | |
|--|-------------|
| 1. Ms. Manisha Khurana Kakkar, Addl. Session Judge (FTC)(South) | Chairperson |
| 2. Ms. Jyoti Maheshwari, Secretary, District Legal Service Authority | Member |
| 3. Dr. Anand Dabhi, Addl. DCP-II/South District, Delhi Police | Member |
| 4. Ms. Neelam Narang, Addl. PP/RCC, Delhi Commission for Women | Member |


(Madhu Jain)

Principal District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

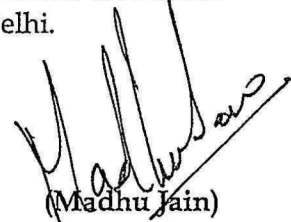
38343-38363

No. _____/VWDC/SD/SP/2023, New Delhi,

Dated:- 22/12/2023

Copy to:-

1. The Pr. District & Sessions Judge (Headquarters), Tis Hazari Courts Complex, Delhi.
2. The Officer In-charge (VWDC)(South), Saket Court Complex, New Delhi.
3. All the concerned Officers.
4. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecourts.gov.in/south & [south-east delhi](http://www.ecourts.gov.in/south-east-delhi).
5. The Public Relation Officer, Saket Court Complex, New Delhi.
6. For uploading on LAYERS.
7. For uploading on Centralized Website through LAYERS.
8. PS attached to the undersigned.


(Madhu Jain)

Principal District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

